

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 324 of 2013 in
DFR No. 1997 of 2013**

Dated : 1st October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Orissa State Load Despatch Centre

.... Appellant(s)

Versus

M/s Aarti Steels Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. R.K. Mehta

ORDER

**I.A. No. 324 of 2013
*(Appl. for condnoation of delay)***

Issue notice to the Respondents returnable on 24.10.2013.
Dasti service is permitted. Registry is also directed to issue notice
to the Respondents.

Post the matter on **24.10.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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